

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Insolvency) No. 251 of 2020**

**In the matter of:**

**Pawan Kumar**

**....Appellant**

**Vs.**

**Ustav Securities Pvt. Ltd. & Anr.**

**....Respondents**

Mr Mukul Talwar, Sr Advocate with Mr. Aman Bhalla, Mr Vivek Sandhu, Ms Pallavi Saigal, Advocates for the appellant.

**ORDER**

**10.02.2020:** Heard learned counsel for the Appellant.

2. Let notice be issued to the other Respondents by speed post. If the appellant provides the email address of Respondents, let notice be also issued through email. Requisites alongwith process fee, if not filed, be filed by 02.03.2020.

**[Justice Venugopal M.]**  
**Member (Judicial)**

**[V. P. Singh]**  
**Member (Technical)**

Bm/gc